

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (WEST)  
TIS HAZARI COURTS : DELHI**

**ORDER**

In partial modification to this office earlier Order No.76/2291-2366/Committee/Gaz./DJ West/2017 dated 20.01.2016, Sh. Yashwant Kumar, Principal Judge, Family Courts (West) is hereby authorized to work as Officer Incharge, Leave Sanctioning Authority including Earned leave & Medical leave of DHJS & DJS (West) and Ms. Nivedita Anil Sharma, ASJ-01, West District, Tis Hazari Courts, Delhi as Link Officer Incharge, Leave Sanctioning Authority including Earned leave & Medical leave of DHJS & DJS (West) with immediate effect.

Further correspondence with the Hon'ble High Court of Delhi, New Delhi will be done only through the undersigned.

  
**DISTRICT & SESSIONS JUDGE (WEST)  
(OFFICIATING)** N

No. 706/30208-30290/Committee/Gaz./DJ West/2018

Dated, Delhi the 18/10/18

Copy forwarded to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judge (HQ), Delhi
3. The District & Sessions Judges (North, North-East), East, Shahdara, West, New Delhi, South-East, South-West & South District), Delhi.
4. All the Judicial Officers of West District, Tis Hazari Courts, Delhi
5. The Public Information Officer, West District, Tis Hazari Courts, Delhi.
6. All the Branches of West District, Tis Hazari Courts, Delhi.
7. The PRO, Tis Hazari Courts, Delhi.
8. The AAO, Accounts Branch, West District, Tis Hazari Courts, Delhi.
9. The PS Office of District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
10. The Reader to District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
11. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
12. The Website Committee, English/Hindi, Tis Hazari Courts, Delhi.

  
**DISTRICT & SESSIONS JUDGE (WEST)  
(OFFICIATING)** N